

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 135 of 2011**

**Dated: 16<sup>th</sup> November, 2011**

**M/s East Coast Railways  
Versus  
O.E.R.C. & Ors.**

**.... Appellant (s)**

**...Respondent (s)**

**ORDER**

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **7.12.2011.**

**COURT MASTER**